

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

119. C.P.(IB)-140(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.07.2024**

NAME OF THE PARTIES: Bank of Baroda
V/s.
Mr. Pawan V Kikavat Personal Guarantor to
CD-M/s. Mahavir Roads and Infrastructure Pvt Ltd

Appearance

For Applicant :

For Respondent :

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time matter could not be heard. List this matter on
06.09.2024.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)

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Sd-

LAKSHMI GURUNG
Member (Judicial)